

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 4087
TO BE ANSWERED ON 23.12.2015**

JURISDICTION OF RAILWAY ZONES

**†4087. SHRI PRABHAKAR REDDY KOTHA:
SHRI ARJUN MEGHWAL:
SHRIMATI RITA TARAI:
KUMARI SHOBHA KARANDLAJE:
SHRI RADHESHYAM BISWAS:
SHRI PRATHAP SIMHA:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways has received/examined proposals for creation of separate railway divisions/sub-divisions and extending the jurisdiction of the divisions in the country;

(b) if so, the details thereof during the last three years and the current year, State-wise including Odisha, Karnataka and North-Eastern Zone;

(c) the rail lines and zones likely to be covered under the above said divisions/sub-divisions;

(d) whether any representations have been received for not creating these separate railway divisions/sub-divisions; and

(e) if so, the details thereof and the action taken by the Railways in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.4087 BY SHRI PRABHAKAR REDDY KOTHA, SHRI ARJUN MEGHWAL, SHRIMATI RITA TARAI, KUMARI SHOBHA KARANDLAJE, SHRI RADHESHYAM BISWAS AND SHRI PRATHAP SIMHA TO BE ANSWERED IN LOK SABHA ON 23.12.2015 REGARDING JURISDICTION OF RAILWAY ZONES

(a) to (c): Receipt of proposals from various State Governments, elected representatives etc. for creation of new divisions and extending/changing the jurisdiction of existing divisions, is a continuous process. These proposals are examined in the Ministry for their feasibility/viability.

Jurisdiction of a Division on Indian Railways is decided purely on operational/administrative requirements and are not based on State/District boundaries or on regional considerations. The proposals for extension/change in jurisdiction of existing divisions often include areas located in more than one State and, therefore, are not compiled State-wise.

Creation of three new divisions with headquarters at Gulbarga, Jammu and Silchar was announced in February, 2014. None of the other proposals received for creation of new divisions have been found feasible from operational and administrative considerations.

(d) & (e): Representations have been received requesting not to dilute or bifurcate the Lumding Railway Division as a result of proposed creation of new division at Silchar. Suitable reply in this regard has been sent.
